

DIVISION BENCH

ITEM NO.166

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CP No.171/ALD/2017 (RCP (CA) No.01/ALD/2024)

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MR. ASHOK KUMAR MEHRA & ORS V/S SYP CONSTRUCTION COMPANY (P) LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 19th September, 2024.

-Sd-

(Court Officer)

25th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*